## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 92/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.09.2017</u>

Name of the Company:

Engenious Engineering Pvt. Ltd.

V/s.

Onex Natura Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1.

2.

## <u>ORDER</u>

None present for Financial Creditor/ Applicant. None present for Respondent.

Letter received for adjournment from Learned PCS for Applicant.

List the matter on 07.09.2017 as last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of September, 2017.